

sary under the existing statutory machinery and voluntary arrangements; Government have also been holding discussions with the interests concerned to evolve agreed measures to secure improvements in the industrial relations system.

Statement

Sl. No.	State/Union Territory	No. of man-days lost due to strikes and lock outs
1	2	3
1.	Andhra Pradesh	113,465
2.	Assam	27,411
3.	Bihar	722,784
4.	Gujarat	235,797
5.	Haryana	74,351
6.	Himachal Pradesh	103
7.	Jammu & Kashmir	15,884
8.	Kerala	2,096,165
9.	Madhya Pradesh	506,407
10.	Maharashtra	1,820,255
11.	Manipur	..
12.	Mysore	1,730,807
13.	Orissa	69,168
14.	Punjab	1,22,955
15.	Rajasthan	202,344
16.	Tamilnadu	3,764,296
17.	Tripura	1,38,025
18.	Uttar Pradesh	308,883
19.	West Bengal	4,030,844
20.	Andaman & Nicobar Islands	468

1	2	3
21.	Chandigarh	..
22.	Delhi	60,218
23.	Goa, Daman & Diu	13,390
24.	Pondicherry	327,957

Loss of E.P.F. to workers in Dhanbad Coking coal mines

479. SHRI INDRAJIT GUPTA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether three lakh coking coal-mine workers in Dhanbad are likely to lose about Rs. 5 crores on account of their Provident Fund contributions as previous mine-owners are unwilling to fulfil their obligations in this regard;

(b) whether in many cases the previous mine owners had misused the provident fund money; and

(c) if so, what steps Government have taken to ensure payment of provident fund dues to workers by the previous mine owners?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHUNATHA REDDY): (a) to (c). The information is being collected and will be laid on the table of the Sabha in due course.

Visit to Japan by Minister of External Affairs

480. SHRI INDRAJIT GUPTA: SHRI RAGHUNANDAN LAL BHATIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether he had recently visited Tokyo and held discussions with Japanese Foreign Minister and other Government leaders; and

(b) the topics discussed and the outcome thereof?

**THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS**
(SHRI SURENDRA PAL SINGH): (a)
Yes, Sir.

(b) There was a general discussion on matters of common interest and economic cooperation between the two countries. These exchanges helped to strengthened the friendly relations and led to a better appreciation of each other's position and points of view.

**Setting up of a Joint Command for
Armed Forces**

481 SHRI INDRAJIT GUPTA Will the Minister of DEFENCE be pleased to state

(a) whether there is any proposal to set up a Joint Command for all the three Services in the Armed Forces and

(b) if so, the main features thereof?

THE MINISTER OF DEFENCE
(SHRI JAGJIVAN RAM) (a) No, Sir

(b) Does not arise

**Third wage board for working
journalists**

482 SHRIMATI SAVITRI SHYAM
SHRI NAWAL KISHORE
SHARMA

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government are contemplating to appoint a Third Wage Board to go into the grievances of the journalists regarding their service conditions and emoluments etc.; and

(b) if so, the main features thereof and the time by which the Board will be set up?

**THE MINISTER OF LABOUR AND
REHABILITATION (SHRI RAGHU-**

NATHA REDDY) (a) and (b). It is not proposed at present to set up a Wage Board. Government have however received representations on the subject from the organisations of working journalists. The representatives of employees and employers in the newspaper industry have therefore been invited for discussions on the 24th and 27th February, 1973, respectively.

**Registration of trade unions in west
Bengal.**

484 SHRI DINEN BHATTACHARYA Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether in violation of the Sections 7 8 9 and 10 of the Indian Trade Union Act, Registrar of Trade Unions in West Bengal has refused registration of many Unions in West Bengal and also cancelled registration of many Unions; and

(b) if so, the steps Governments propose to protect the rights of workers to organise under Unions of their choice?

**THE MINISTER OF LABOUR AND
REHABILITATION (SHRI RAGHU-**
NATHA REDDY) (a) and (b) Information is being collected and will be laid on the Table of the House.

**Exploitation of I.C.E.C. by Pakistan
Propaganda Machinery**

485. SHRI DHARAMRAO
AFZALPURKAR.

SHRI BHOLA MANJHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the International Committee of Red Cross has been exploited by the Pakistan propaganda machinery,